

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 09 /
II-14-1/2018 (Comp. Prog.)

Bilaspur, dated: 10 February, 2021

In view of his application dated 02.12.2020, the appointment of Shri Naresh Kumar Choudhary to the post of Computer Programmer, made vide Registry order no. 79 (App.)/II-14-1/2018 dated 20.11.2020, is hereby cancelled.

By Order of Hon'ble the Chief Justice

Sd/-
(Deepak Kumar Tiwari)
Registrar General

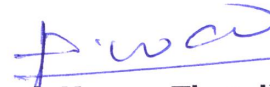
Endt. No. 2029 /
II-14-1/2018 (Comp. Prog.)

Bilaspur, dated: 10 February, 2021

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1. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
2. Registrar (I.&E./S. & A. Cell), High Court of Chhattisgarh, Bilaspur,
3. Additional Registrar (Judl./DE & E/Adm.), High Court of Chhattisgarh, Bilaspur,
4. I/C Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur – with a request to get it be uploaded in the website of High Court of Chhattisgarh, Bilaspur,
5. Accounts Officer, High Court of Chhattisgarh, Bilaspur,
6. Assistant Registrar (Accounts/Estt.), High Court of Chhattisgarh, Bilaspur,
7. **Shri Naresh Kumar Choudhary**, Assistant Registrar (I.T.), High Court of Chhattisgarh, Bilaspur,

for information/ necessary action.


(Deepak Kumar Tiwari) 10-02-2021
Registrar General